GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1566 ANSWERED ON 07/12/2021

DISABILTY PENSION

1566. SHRI KAUSHALENDRA KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government provides uniform pension to the disabled in the country;
- (b) if so, the details thereof including the eligibility criterian;
- (c) whether the persons with less than 50 percent disability do not get the benefit of pension; if so, the details thereof;
- (d) whether the Government proposes to increase the pension of persons with disabilities; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (c): Disability pension at the rate of Rs.300/- per month is uniformly being disbursed to persons belonging to Below Poverty Line (BPL) households, having severe and multiple disabilities (disability level of 80%) and aged between 18-79 years under the Indira Gandhi National Disability Pension Scheme (IGNDPS). The amount of pension to IGNDPS beneficiaries increases to Rs.500/- per month on attaining the age of 80 years.

(d) & (e): No, Sir. There is no proposal to increase the amount of pension to persons with disabilities under IGNDPS.
